

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
24-06-2024 AT 10:30 AM**

CP(IB) No 77/7/HDB/2022

AND

IA (IBC) 1091/2024 & Inv. Petn (IBC) 21/2024 in CP(IB) No 77/7/HDB/2022

u/s. 7 of IBC, 2016

IN THE MATTER OF:

IDBI Bank

...Financial Creditor

AND

M/s. Trichy Tanjavur Expressways Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 1091/2024

Orders deferred till 09.07.2024.

Inv. Petn (IBC) 21/2024

Learned Counsel Mr HK Chaturvedi, for applicant present through Video Conference.

Learned CS Mr Chauhan, for respondent present through Video Conference.

At request of both sides we allow both sides to make three-page written note along with case laws within one week. **For orders on 09.07.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)